

**IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
KOLKATA**

REGIONAL BENCH – COURT NO.2

Service Tax Appeal No. 77405 of 2018

(Arising out of Order-in-Appeal No. 118/KAL/2018 dated 23.03.2018 passed by Commissioner of CGST & CX. Kolkata.

M/s. Star Telecom Gallery

(Prop. Seikh Sahabaddin)
Mondal Market, Galsi (NH-20),
Dist.- Burdwan-713428.

..Appellant

VERSUS

Commissioner of CGST & CX, Bolpur.

Nanoor Chandidas Road,
Bolpur-731204.

...Respondent

...

APPEARANCE :

None for the Appellant

Shri A. K. Biswas, Authorized Representative for the Respondent

CORAM:

HON'BLE MR. P.K.CHOUDHARY, MEMBER (JUDICIAL)

FINAL ORDER No...75530/2020

DATE OF HEARING : 22.10.2020

DATE OF DECISION : 22.10.2020

PER P.K.CHOUDHARY :

The appellant prays for withdrawal of their appeal under Sabka Vishwas (Legacy Dispute Resolution) Scheme, 2019. The prayer of the appellant is allowed. Accordingly, the appeal is dismissed as withdrawn.

(Dictated and pronounced in the open court)

Sd/-

(P. K. Choudhary)
Member (Judicial)

T.K.